GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA

UNSTARRED QUESTION NO.159

ANSWERED ON 21.07.2025

INCLUSION OF THE BHIMASHANKAR JYOTRILINGA TEMPLE UNDER ASI

159. DR. AMOL RAMSING KOLHE:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government is considering for bringing the Bhimashankar Jyotirlinga Temple, located in Shirur Lok Sabha Constituency in Maharashtra under the protection of the Archaeological Survey of India (ASI);
- (b) if so, the manner in which this inclusion would facilitate better development, preservation and promotion of the temple along with the expected benefits to the local community;
- (c) the details of the steps proposed to ensure adequate central funding for maintenance, conservation and infrastructure development of the temple;
- (d) the details of the process along with timeline for inclusion of the temple under ASI protection and its expected impact on tourism and the local economy;
- (e) the details of the number of Jyotirlinga temples currently under ASI protection; and
- (f) whether the Government has a proposal to bring all 12 Jyotirlinga temples under ASI for their holistic preservation and if so, the details thereof?

ANSWER

THE MINISTER OF CULTURE AND TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a)to(d) At present there is no such proposal under consideration.

- (e) There are two Jyotirlinga Temples declared as of national importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 in the country, namely:
 - 1. Ghrishneshwar Temple, District Chhatrapati Sambhajinagar, Maharashtra.
 - 2. Tryambakeshwar Temple, District Nasik, Maharashtra.
- (f) At present there is no such proposal under consideration.
